

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-179/2016

In the matter of :

Dwight Gary Gibbs @ Dev Arata Dada

...PETITIONER

Vs.

Gostha Bihari Gardens & Resorts (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 560 (6)

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

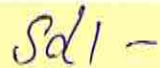
DEEPA KRISHAN  
Hon'ble Member (Technical)

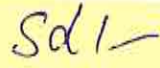
For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : Mr. KC Joshi, Advocate for R-2 & 3

ORDER

Due to paucity of time, the matter was not able to be taken up and hence, the same is adjourned to 15.11.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
17.10.2017